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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.9/BB/2018	-	For compliance of additional information raised by Registry	252(3)	Tallam Shilpa Pvt Ltd VS ROC

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

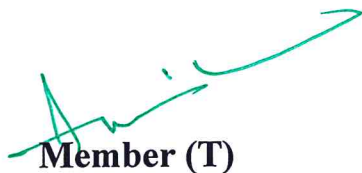
SIGNATURE

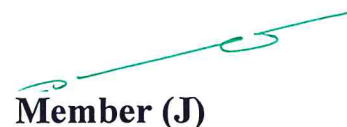
1. K. NARENDRA
9900568691

petitioner's 

ORDER

PCS for Petitioner Company is present. He has filed memo along with annexures. Registry is directed to verify and put up. PCS also filed one more application for amendment, registry is directed to verify and put up. List it on 19/02/2018.


Member (T)


Member (J)